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(PART-I, SECTION-1)

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE**

PUBLIC NOTICE NO. 22(RE-2000) /1997-2002

NEW DELHI: 20th July, 2000

In exercise of powers conferred under paragraph 4.11 of the Export and Import Policy, 1997-2002, the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures (Vol. 1) (RE-2000), 1997-2002:

“1. Paragraphs I (m) and I(n) of Appendix 42 [Guidelines for sale of goods in the Domestic Tariff Area (DTA) by EOU/FTZ/EPZ/EHTP/STP Units] are deleted.”

This issues in public interest.

Sd/-

(N.L. LAKHANPAL)
DIRECTOR GENERAL OF FOREIGN TRADE

Copy to all concerned,
By order etc.

(O.P.Hisaria)
Dy. Director General of Foreign Trade